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**C.C.P.No.48/2010**

**In**

**O.A.No.2/2010**

**Dated:-19.04.2011.**

**Hon'ble Sri. Justice Alok Kumar Singh, Member (J)**

**Hon'ble Sri. S.P. Singh, Member (A)**

Sri Praveen Kumar, learned counsel for applicant.

Sri B.B. Tripathi holding brief for Sri M.K. Singh, learned counsel for respondents.

Sri Praveen Kumar, learned counsel for applicant fairly concedes that entire compliance has been made in this case.

In view of the above, this C.C.P. is finally disposed of <sup>At</sup>with <sup>in</sup> full and final satisfaction.

**Member (A)**

**Member (J)**

Amit/-

OK  
copy of order  
dated 19-4-2011  
B.K. Singh  
21-4-2011